

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) No. 2175-2178/2018 in I.A.Nos.1-4 in CONMT.PET.(C) No.421-424/2016 In SLP(C) No. 6828-6831/2016

DR. VIJAY MALLYA

Petitioner(s)

VERSUS

STATE BANK OF INDIA & ORS.

Respondent(s)

(IA No. 74138/2020 - APPLICATION FOR PERMISSION
IA No. 74140/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77895/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 27-08-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For the parties:

Mr. Jai Munim, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Ankur Saigal, Adv.
Mr. E. C. Agrawala, AOR
Mr. Karan Singh, Adv.

For Respondent(s)

Mr. Ranjit Kumar, Sr. Adv.
Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. V.M. Kannan, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard Mr. Jai Munim, learned counsel in support of the Review
Petition.

Order reserved.

(INDU MARWAH)
COURT MASTER (SH)(PRADEEP KUMAR)
BRANCH OFFICER